

of the Industries (Development and Regulation) Act, 1951. [*Placed in Library. See No. LT-4242/70*]

- (2) A copy of the Report (Hindi version) of the Coordinating Committee for intensifying researches for finding a colour for Vanaspati. [*Placed in Library. See No. LT-4243/70*]

- (3) A copy of the Central Warehousing Corporation (Second Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1252 in Gazette of India dated the 29th August, 1970, under sub-section (3) of section 41 the Warehousing Corporation Act, 1962. [*Placed in Library. See No. LT 4247/70*]

- (4) A copy of the Annual Accounts of the Animal Welfare Board, Madras for the year 1968-69 along with the Audii Report thereon. [*Placed in Library. See No. LT-4244/70.*]

Audit Reports

THE DEPUTY MINISTER IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS (SHRI P. PARTHASARTHY) : On behalf of Shri Vidya Charan Shukla,

I beg to lay on the Table—

- (1) A copy of the Audit Report (Commercial) 1970—Part III, IV and V, under article 151 (1) of the Constitution.
- (2) A copy of the Audit Report (Commercial), 1969 (Hindi version) under article 151 (1) of the Constitution read with sub-section 3 (ii) of section 3 of the Official Language Act, 196 . [*Placed in Library. See No. LT-4248/70.*]

Apprenticeship (Amdt.) Rules and Mines (Amdt.) Rules

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BISHWANATH ROY) : I beg to lay on the Table—

- (1) A copy of the Apprenticeship (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1294 in

Gazette of India dated the 5th September, 197 under sub-section (3) of section 37 of the Apprentices Act, 1961. [*Placed in Library. See No. LT-4245/70.*]

- (2) A copy of the Mines (Amendment) Rules, 1270 (Hindi and English versions) published in Notification No. G. S. R. 1786 in Gazette of India dated 17th October, 1970 under sub-section (7) of section 59 of the Mines Act, 1952. [*Placed in Library. See No. LT-4246/70.*]

13.04 hrs.

ESTIMATES COMMITTEE

Hundred and Thirtieth Report

SHRI SRADHAKAR SUPAKAR (Sambalpur) : I beg to present the Hundred and Thirtieth Report of the Estimates Committee regarding action taken by Government on the recommendations contained in their Ninetieth Report on the Ministry of Tourism and Civil Aviation Department of Tourism.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 16th November, 1970, will consist of :

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of :
- (i) The Salaries and Allowances Officers of Parliament (Amendment) Bill, 1970.
 - (ii) The Tea Districts Emigrant Labour (Repeal) Bill, 1967.
- (3) Discussion on the Resolution seeking disapproval of the Foreign Exchange Regulation (Amendment) Ordinance, 1970 and consideration and passing of the Foreign Exchange